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C.A.No. 821 OF 2002

ITEM No.8

Court No. 4

SECTION IX

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 3 In Civil Appeal No.821/2002

G.N. NAYAK

Appellant (s)

VERSUS

GOA UNIVERSITY & ORS.  
( With Appln(s). for directions )

Respondent (s)

Date : 26/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s) Mr. L. Nageswara Rao, Sr. Adv.  
Mr. N. Ganpathy, Adv.

For Respondent (s) Mr.V.N. Raghupathy, Adv.  
Ms. Praveena Gautam, Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

Issue notice on I.A. No.3.  
List before the same bench( Hon'ble Mr. Justice S.  
Rajendra Babu and Hon'ble Mrs. Justice Ruma Pal)

.SP1

(Meenu Sethi)  
Court Master

(Om Prakash)  
Court Master